

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT - IV

35.

CA(CAA)-1161(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.02.2021**

NAME OF THE PARTIES: Barton Vinimay Pvt. Ltd.

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Mr. Hemant Sethi, Ld. Counsel for the Applicant Company is present.
2. Owing to paucity of time, this matter is adjourned to **16.02.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)